under the Act and Rules and thus qualify for subsidies, payment of subsidies cannot be denied to them without violating the Rules as that will amount to discriminating one coal mine from another.

Closure of Coal Mines

- 456. SHRI INDRAJIT GUPTA: Will the Minister of STEEL AND MINES (ISPAT AUR KHAN MANTRI) be pleased to state :
- (a) the names of coal mines which have been closed down in between January. 1970 to March, 1971 and the amount of deposit of coal remaining underground in each one of them:
- (b) the reasons of closures by each one of them as stated by the managements;
- (c) whether Government independently tried to ascertain the real reasons behind these closures; and

(d) if so, the findings thereof?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (ISPAT AUR KHAN MANTRALAYA MEN RAJYA MANIRI) (SHRI SHAH NAWAZ KHAN): (a) to (d). Two statements giving the information given in statements A and B. laid on the Table of the House, [Placed in Library. See No. LT-208/71].

Stoppage of Subsidy to defaulting Coal Mines

- 457. SHRI INDRAJIT GUPTA: Will the Minister of STEEL AND MINES (ISPAT AUR KHAN MANTRI) be pleased to state :
- (a) whether any decision has been taken to stop the payment of subsidy by the Coal Board to those coal mines who are guilty of non-payment of wages, misappropriation of provident fund, non-payment of royalty and other gross malpractices; and
 - (b) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (ISPAT AUR KHAN MANTRALAYA MEN RAJYA MANTRI) (SHRI SHAH-NAWAZ KHAN): (a) and (b). The question of withholding payment of subsidies by the Coal Board to those coal mines who default in the payment of royalty, wages and provident fund, has been examined by the Government and it is found that it is not legally feasible to do so.

Public Holiday on Polling Day in Collieries under N. C. D. C.

- SHRI DEVENDRA SATPATHY: the Minister of STEEL AND MINES (ISPAT AUR KHAN MANTRI) be pleased to state :
- (a) whether public holidays were declared in the collieries under National Coal Development Corporation in order to allow the Workers to use their franchise in the last mid-term elections; and

(b) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (ISPAT AUR KHAN MANTRALAYA MEN RAJYA MANTRI) (SHRI SHAH NAWAZ KHAN): (a) and (b). No, Sir, However, the workers were afforded all necessary facilities to exercise their franchise.

Labe ur Unions in Coal Mines in Talcher, Orissa

- 459. SHRI DEVENDRA SATPATHY: Will the Minister of LABOUR AND REHABILITATION (SHRAM AUR PUNARVAS MANTRI) be pleased to state:
- (a) the number of labour Unions working in the coal mines of Taicher in Orissa:
- (b) the name of the Labour Union with the largest number of membership; and
- (c) whether it has been recognised by the National Coal Development Corporation ?

THE MINISTER OF LABOUR AND REHABILITATION (SHRAM AUR PUNARVAS MANTRI) (SHRI R. K. KHADILKAR): (a) to (c). Information is being collected and will be olaced on the Table of the House after it is received.

Taingr Molarband Labour and Construction Cooperative Society Ltd , Delhi.

SHRIS M. KRISHNA: 460. SHRI K. LAKKAPPA:

Will the Minister of AGRICULTURE (KRISHI MANTRI) be pleased to state .

- (a) the paid-up capital of the Taipur Labour and Construction Molarband Cooperative Society Ltd., Delhi at the time of its inception and at present:
- (b) whether Government have audited the accounts of the company during the last three years;
- (c) whether any irregularities have been found: and
- (d) if so, the details thereof and the action taken or proposed to be taken in regard thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF AGRICULTURE (KRISHI MANTRALAYA MEN UP-MANTRI) (SHRI JAGANNATII PAHADIA) · (a). There is no cooperative society titled 'TAJPUR MOLARBAND LABOUR AND CONST-RUCTION COOPERATIVE SOCIETY LTD., However, a labour and construction cooperative society titled "BHARAT SEVAK SAMAJ TAJPUR MOLARBAND PATHAR-TORA COOPERATIVE LABOUR AND CONSTRUCTION SOCIETY LTD" which was registered earlier and renamed later on NIRMAN COOPERATIVE as "NAVA CONSTRUCTION AND LABOUR SOCIETY LTD", had a share capital of Rs. 1.680/- in the beginning. Its present paid up share capital is Rs. 3,520/-.

(b) Audit for the last three cooperative years ending June 1968, 1969 and 1970 of Nava Nirman Cooperative Labour Construction Society Ltd., which was defunct for sometimes has been taken up.

- (c) The irregularities, if any, will be known on completion of audit.
 - (d) Does not arise at this stage.

Appointment of a Commission to survey the Quantum of Boxite deposits in Niles-warnm (Kerala)

- 461. SHRI M. K. KRISHNAN: Will the Minister of STEEL AND MINES (ISPAT AUR KHAN MANTRI) be pleased to state :
- (a) whether Government are considering to appoint a commission to Survey about the quantum of Boxite deposits in Nileswaram, Cannanore District, Kerala:
 - (b) If so, the details thereof?
- (c) whether Government have received any representation from Kerala Government on the issue; and
- (d) whether Government have taken any steps on the representation?

THE MINISTER OF STATE IN THE MINISTRY AF STEEL AND MINES (ISPAT AUR KHAN MANTRALAYA MEN RAJYA MANTRI (SHRI SHAH NAWAZ KHAN): (a) and (b). The Geological Survey of India is already engaged in a systematic exploration of the bauxite deposits in the area east of Nileswa. run District Cannanore, Kerala. As a result of the investigation carried out so far, five bauxite patches have been demarcated, aggregating about 4 sq. km. In one of the patches 96 boreholes were drilled, to talling about 766 metres. The thickness estimated from the borehole data approximates 3.5 metres. Reserves will be assessed after completion of drilling.

(c) and (d). A request has recently been received from the Government of Kerala for accelerating Bauxite exploration in the State. The scope for intensification of operation is under continuous review by the Geological Survey of India and further acceleration will depend upon results obtained from the tests being carried out in the area.